

Annexure C														
Name of Corporate Debtor			KAVI PROTEIN AND FEED PRIVATE LIMITED											
Date of Commencement of CIRP			1/24/2023											
List of Creditors as on			7/31/2025											
Operational creditors (Government Dues)														
(Amount in INR)														
Sl No	Name of Creditors	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party	% of voting power in COC					
1	Office Of The Assistant Director ESIC Regional Office Karnataka No 10 Bengaluru	2/23/2023	₹ 1,522,129.00	₹ 1,522,129.00	Operational creditors (Government Dues)	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	All Documents received
2	Office Of The Assistant Commissioner (St) COMMERCIAL TAX DEPARTMENT Krishnagiri - 1 Circle	1/6/2025	₹ 46,459.00	₹ 20,000.00	Operational creditors (Government Dues)	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	Based on the revised claim received on 06/01/2025, the demand wrt interest amount of Rs. 26,459/- has been waived off under the Tamil Nadu Settlement Act, 2023, Samadhan Scheme, and the Claim has been revised from Rs. 46,459/- to Rs. 20,000/-
3	EPFO REGIONAL BRANCH BANGALORE	7/7/2023	₹ 50,321.00	₹ 50,321.00	Operational creditors (Government Dues)	₹ 0.00	₹ 0.00	No	0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	Delayed submission made by Claimaint, categorised as acceptable and condonation of delay application filed with NCLT.
	TOTAL		₹ 1,618,909.00	₹ 1,592,450.00		₹ 0.00	₹ 0.00		0	₹ 0.00	₹ 0.00	₹ 0.00	₹ 0.00	